

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 29618-29619/2024

[Arising out of impugned final judgment and order dated 13-03-2024 in CR No. 54/2023 26-09-2022 in LPA No. 1556/2018 passed by the High Court of Judicature at Patna]

THE STATE OF BIHAR & ORS.

Petitioner(s)

VERSUS

AKHILANAND SINGH & ORS.

Respondent(s)

FOR ADMISSION and I.R. and IA No.241792/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 11-09-2025 These petitions were mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Mr. Samir Ali Khan, AOR

For Respondent(s) : Mr. Neeraj Shekhar, AOR

Mr. Sumit Srivaastava, AOR

Mr. Rituraj Biswas, AOR (mentioned by)

UPON hearing the counsel the Court made the following  
O R D E R

List the matters on 22.09.2025.

(SWETA BALODI)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
ASSISTANT REGISTRAR